

Minutes of Exim Facilitation Committee (EFC) meeting No. 08/AM-20 dated 28.11.2019 for import of restricted items

Meeting No. 08 of AM-20 of EXIM Facilitation Committee (EFC) was held on 28.11.2019 at 11.00 AM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (ii) Shri Nand Lal, Consultant, DIPP
- (iii) Shri Abdul Sadiq Khan, FTDO, DGFT
- (iv) Shri Yogesh Kumar, JSO, D/o AHD&F

3. Total number of cases considered in the meeting was 290. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, 45 cases were approved, 08 cases were rejected, 10 Cases were closed & 227 cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 179 and 198 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gemsbok has already been rejected by the EFC in its meeting dated 26.04.19. Comments sought from MoEF&CC on 20.06.19 on 2 pairs of Cat.
2	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu. 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from MoEF&CC(WL) on 03.01.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019.
3	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19. Comments sought from MoEF&CC on 01.03.19 which is awaited. The committee noted that in their application, the firm has indicated the purpose of import as 'Actual

ARL

					User' but the firm has not indicated the specific use of 1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds. Accordingly, the committee decided to seek specific purpose of import from the firm. The firm has been requested to furnish specific purpose of import on 07.06.19. Reply received from the firm on 17.07.19. The committee noted that the reply of the firm is not satisfactory. Accordingly, the committee decided to reject the case.
4	M/s. Sea World Aqua Systems, Kerala 01/53/8/E/AM20/S-8/IC	20.04.19	100 Nos. of Royal Angle Fish	.0089	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the application is not in the prescribed format. Therefore, the applicant may be advised to submit the application in the prescribed format for further examination. The Committee noted that the firm is not responding. Accordingly, the committee decided to reject the case.
5	M/s. Marilyn Anita Monteagudo, Faridabad. 01/53/8/E/AM20/M-4/IC	08.05.19	1 no. of live Pet Animal dog	.25	DAHD&F vide e-mail dated 11.07.19 has sought information from the firm. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
6	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM20/D-5/IC	29.05.19	110 pairs of Live Horses	202.6	Comments sought from D/o AHD&F on 30.05.2019. Last reminder sent vide agenda note dated 22.10.19.
7	M/s. IISER (Indian Institute of Science Education & Research), Pune 01/53/8/E/AM20/I-16/IC	20.05.19	6 nos. of Mice	.05	Comments sought from D/o AHD&F on 13.06.2019. Last reminder sent vide agenda note dated 22.10.19.
8	M/s. Marinescape India Private Limited, Chennai. 01/53/8/E/AM20/M-13/IC	13.06.19	6 nos. Myocastor Coypus, 8 nos. African Penguin, 2 nos. Marbeled Lungfish etc.	592.04	Comments sought from D/o AHD&F on 17.06.2019. DAHD&F vide e-mail dated 12.09.19 has sought information from the firm.
9	M/s. Chitale Genus ABS India Pvt. Ltd. Pune. 01/53/8/E/AM20/C-9/IC	19.06.19	16 nos. of Holstein Friesian and Jersey Pure Breed Live Bulls	122.6	Approved as recommended by DAHD&F vide OM No. 110102(1)/2/2017-Trade dated 10.12.19
RA Pune may issue the import authorization to the applicant for import of 11 Nos. of Holstein Friesian and 5 Nos. of Jersey pure Breed Live Bulls (as per DAHD&F OM No. 110102(1)/2/2017-Trade dated 10.12.19) from USA for a CIF value of Rs. 1,22,63,680/- (USD 1,76,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 10.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
10	M/s. Maxima Nutrition, Haryana. 01/53/8/E/AM20/M-15/IC	19.06.19	2000 nos. VJ Quintana X-Vik, 2000 nos. VJ Nibali X-vik, 2000 nos. VJ Gutz X-Vik	142.2	Comments sought from D/o AHD&F on 21.06.2019. DAHD&F vide e-mails dated 05.07.19, 21.08.19 & 09.09.19 has sought information from the firm. The firm vide e-mail dated 10.09.19 has submitted the reply to DAHD&F.

			VJ Leica X-Vik 2000 nos. 2000 nos VJ Choko X-viketc.		
11	M/s. Shibu, Alappuzha. 01/53/8/E/AM20/S-31/IC	18.06.19	1 no. of Live pet Dog	.087	DAHD&F vide OM dated 17.07.19 has informed that the importer has not furnished the pet book, detailed vaccination records and veterinary health certificate accredited by concerned department of the Exporting country. The committee noted that the applicant is not responding to the query of DAHD&F. Accordingly, the committee decided to reject the case.
12	M/s. Renjith KS, Kerala. 01/53/8/E/AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit above details directly to DAHD&F with copy to DGFT.
13	M/s. IISER, Kolkata. 01/53/8/E/AM20/I-22/IC	21.06.19	12 nos. of Mice (As per ANF-2M)	4.53	Comments sought from D/o AHD&F on 01.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DAHD&F with copy to DGFT.
14	M/s. Qualitat Products (India), Chandigarh. 01/53/8/E/AM20/Q-1/IC	05.07.19	100000 nos. of Bovine Semen	344.70	Comments sought from D/o AHD&F on 10.07.2019. DAHD&F vide OM No. L-110102(1)/9/2019-Trade dated 01.08.19 has sought information from the firm.
15	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM20/G-12/IC	8.07.19	8 Pairs of Ara chloropterus and 2 pairs of Ara ararauna with cites permit	13.5	Comments sought from D/o AHD&F and MoEF&CC(WL) on 11.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
16	M/s. Life Style Aqua, Bangalore 01/53/8/E/AM20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest.
17	M/s. Jindal Polo & Equestrian Foundation, New Delhi. 01/53/8/E/AM20/J-8/IC	12.07.19	12 nos. Polo Horses.	102.5	Comments sought from D/o AHD&F on 23.07.2019. D/o AHD&F vide e-mail dated 31.07.19 has sought information from the firm. The committee noted that the applicant is not responding to the query of DAHD&F. Accordingly, the committee decided to reject the case.
18	M/s. Golden Traders, Chennai. 01/53/8/E/AM20/G-15/IC	17.07.19	523500 nos. Ornamental Fish	49.10	Comments sought from D/o AHD&F on 24.07.2019. Last reminder sent vide agenda note dated 22.10.19.
19	M/s. Meraj Yusha, Bhubaneswer, Odisha 01/53/8/E/AM20/M-19/IC	26.07.19	1 no. of Al Zobair Stud	4.99	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-

			Yearling Colt; 1 no. of AI Zobair Stud Yearling Filly		Trade dated 10.12.19
20	M/s. JK Trust Bombay, Thane. 01/53/8/E/AM20/J-11/IC	31.07.19	500 nos. of Bovine Semen	7.16	Approved as recommended by DAHD&F vide OM No. 110102(1)/2/2017-Trade dated 10.12.19
RA Mumbai may issue the import authorization to the applicant for import of 500 Nos. of Bovine Semen (as per description mentioned in the DAHD&F OM No. 110102(1)/2/2017-Trade dated 10.12.19) from Brazil for a CIF value of Rs. 7,16,910/- (USD 10,390) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/2017-Trade dated 10.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
21	M/s. Director, CSIR-CCMB, Hyderabad 01/53/8/E/AM20/D- 11/IC	30.07.19	30 nos. of Mice		Approved as recommended by DAHD&F vide OM No. 110102(1)/2017-Trade dated 04.12.19
RA Hyderabad may issue the import authorization to the applicant for import of 30 Nos. of Live Mice (as per description mentioned in the DAHD&F OM No. 110102(1)/2017-Trade dated 04.12.19) from USA and Japan for a CIF value of Rs. 5,10,650/- (USD 7,295) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
22	M/s Varaha Farms & Pork Products, Tumkur, Karnataka 01/53/8/E/AM20/V-18/IC	22.08.19	400 Nos Registered Purebred Porcine (Pig) Semen	24.9	Comments sought from D/o AHD&F on 23.08.2019. DAHD&F vide e-mail dated 11.10.19 has sought information from the firm.
23	M/s Poonawalla Astonish Stud Pvt Ltd, Pune 01/53/8/E/AM20/P-28/IC	27.08.19	4 Nos Brood Mares with age group 3- 12 years	170.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19
RA Pune may issue the import authorization to the applicant for import of 04 Nos. of Live Horses, Broodmares; 3-12 years old from UK, Ireland, France, USA & Canada for a CIF value of Rs. 1,70,00,000/- (USD 242857.14) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
24	M/s Soma Chattopadhyay, Institute of Life Sciences, Bhubaneswar 01/53/8/E/AM20/D-20/IC	29.08.19	12 Nos Live mice strain	5.6	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.12.19
RA Kolkata/Cuttack may issue the import authorization to the applicant for import of 12 Nos. of Live Mice from UK for a CIF value of Rs. 5,65,806/- (GBP 6557.19) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata/Cuttack.					
25	M/s GVK Biosciences Pvt Ltd, Hyderabad 01/53/8/E/AM20/G-25/IC	29.08.19	100 Nos C57BL/6J Live mice Female 9-11 weeks 200 Nos C57BL/6J Live mice Female 9-11 weeks 200 Nos C57BL/6J Live mice Female 9-11 weeks	21.3	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19
CLA New Delhi may issue the import authorization to the applicant for import of 100 Nos C57BL/6J Live mice Female 9-11 weeks, 200 Nos. C57BL/6J Live mice Female 9-11 weeks & 200 Nos C57BL/6J Live mice Female 9-11 weeks from USA for a CIF value of Rs.					

21,33,895/- (USD 29,699.30) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

26	M/s Sun Pharma Advance Research Company Ltd, Baroda 01/53/8/E/AM20/S-67/IC	04.09.19	245 Nos NOD.B10Sn-H2b/J HOM Homozygous for H2b Male Mice	64.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19
RA Mumbai may issue the import authorization to the applicant for import of 245 Nos. of Live Mice (Male) NOD.B10Sn-H2b/J HOM Homozygous for H2b Male Mice from USA for a CIF value of Rs. 64, 07,425.86 (USD 83,473.50) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
27	M/s Eniya Aquatics, Chennai 01/53/8/E/AM20/E-8/IC	20.08.19	Ornamental Fish	552.13	Comments sought from D/o AHD&F on 20.08.2019. DAHD&F vide e-mail dated 31.10.19 has sought information from the firm.
28	M/s Faizahamad Gulammohmed Momin 01/53/8/E/AM20/F-13/IC	11.09.19	7 Nos Live Goats (Capra Aegagrus Hircus) Kapla Gulabi Breed	1.7	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought information from the firm.
29	M/s Yohan Poonawalla, Pune 01/53/8/E/AM20/Y-3/IC	11.09.19	10 Nos French Lop Rabbits (age between 3 months to 3 years)	2.8	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought information from the firm.
30	M/s Yogesh Singh, APCG & Director, Chennai 01/53/8/E/AM20/Y-4/IC	19.09.2019	6 Nos Plain Zebra (Equus quagga) 2 Nos Siamese Crocodile (Corcodytus samensis)	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 20.09.2019
31	M/s Nazar Singh, Ludhiana 01/53/8/E/AM20/N-20/IC	18.04.19	2 Pet Dogs (Greyhound) 2 Nos	.05	Comments sought from D/o AHD&F on 23.09.2019.
32	M/s Paras Organic & Fisherys, Navi Mumbai 01/53/8/E/AM20/P-32/IC	20.09.19	27000 Nos Ornamental Fish	7.8	Comments sought from D/o AHD&F on 23.09.2019. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm.
33	M/s Sham Aquarium, Chennai 01/53/8/E/AM20/S-94/IC	26.09.19	100 Nos Tiger Barb - Puntius tetrazona/p.par tipentazana 100 Nos Longfin rosy barb-barbus conchoniuis 500 Nos Flament barb- barbus conchoniuis 500 Nos Scissortail	150.9	Comments sought from D/o AHD&F on 27.09.2019. DAHD&F vide e-mail dated 01.11.19 has sought information from the firm.

			Rasbora- Rasbora Trilineata		
34	M/s TCG Lifesciences Pvt Ltd., Kolkata 01/53/8/E/AM20/T-28/IC	03.10.19	1000 Nos Mice (male / female)-500 nos. Rat (Male / Female)-500 nos	40.3	Comments sought from D/o AHD&F on 04.10.2019. DAHD&F vide e-mail dated 11.10.19 and 20.11.19 has sought information from the firm
35	M/s Reliance Life Science Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/R-40/IC	03.10.19	40 Nos B6; 129P2- F9TtmIDws/J Mice	8.7	Comments sought from D/o AHD&F on 04.10.2019.
36	M/s Balaji Vijay Shanker, Gurgaon 01/53/8/E/AM20/B-28/IC	03.10.19	3 Nos Riding Horses for sports Activities (02 Gelding and 01 mare (age 03 to 12 years)	36.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 11.12.19
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of Live Horses (as per DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 11.12.19) from UK, Germany, France & Belgium for a CIF value of Rs. 36,00,000/- (Euro 45000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 11.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
37	M/s Manpreet Singh, Amritsar 01/53/8/E/AM20/M-46/IC	05.10.19	2 Box. Two Pairs of grey wound dogs, one male and one female	2.4	Comments sought from D/o AHD&F on 11.10.2019. DAHD&F vide e-mail dated 15.10.19 & 20.11.19 has sought information from the firm.
38	M/s Shruti Kang, Chandigarh 01/53/8/E/AM20/S-101/IC	06.10.19	1 Nos. Pet dog	.04	Comments sought from D/o AHD&F on 11.10.2019.
39	M/s Shreyans Jain, Berlin, Germany 01/53/8/E/AM20/S-102/IC	10.10.19	1 Nos Chihuahua Dog	Nil	Comments sought from D/o AHD&F on 15.10.2019.
40	M/s Usman Ismail Lakdawala, Mumbai 01/53/8/E/AM20/U-6/IC	11.10.19	3 Nos. of Warmblood Breed horses two (2) colt/stallion/ge lding and one (1) filly/mare aged 02 to 20 years	32.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F vide e-mail dated 12.11.19 & 22.11.19 has sought information from the firm.
41	M/s Sudarshan Enterprises, Nashik 01/53/8/E/AM20/S-104/IC	12.10.19	300 Nos Bovine semen of improved cattle breed pure gir	10.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F. DAHD&F vide e- mail dated 06.11.19 has sought information from the firm.
42	M/s Janatha Fish Meal and Oil Products, Udupi 01/53/8/E/AM20/J-22/IC	14.10.19	2000 MTS Fish body oil (Crude)	1803.7	Comments sought from D/o AHD&F on 15.10.2019
43	M/s Yulia, Meerut 01/53/8/E/AM20/Y-5/IC	16.10.19	1 Pet cat	.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19

CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Pet Cat from Russia for a Nil CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

44	M/s. Kristin Elizabeth Foss, Bengaluru. 01/53/8/E/AM20/K-24/IC	11.10.19	2 no. of cats	.24	Comments sought from D/o AHD&F on 21.10.2019
45	M/s Jasmine Yadav Udaipur. 01/53/8/E/AM20/J-23/IC	20.10.19	1 no. Pet Rabbit	0.0	Comments sought from D/o AHD&F on 22.10.2019
46	M/s Sascha Bringezu, Bangalore 01/53/8/E/AM20/S-106/IC	21.10.19	4 kgs Cats	Nil	Comments sought from D/o AHD&F on 23.10.2019. DAHD&F vide e-mail dated 25.10.19 & 12.11.19 has sought information from the firm.
47	M/s Friends Equestrian Indigenous Sports Society., Noida 01/53/8/E/AM20/F-15/IC	21.10.19	3 Nos. Live horses for sports	228.0	Comments sought from D/o AHD&F on 23.10.2019
48	M/s Cadila Pharmaceuticals Ltd., Ahmedabad 01/53/8/E/AM20/C-23/IC	22.10.19	400 Nos. of F8 Gene knockout mouse (F8 KO mouse) – 200 female and 200 male & 400 Nos. of F9 Gene knockout mouse (F9 KO mouse) – 200 female and 200 male	173.5	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19

RA Ahmedabad may issue the import authorization to the applicant for import of 400 Nos. of F8 Gene knockout mouse (F8 KO mouse) – 200 female and 200 male & 400 Nos. of F9 Gene knockout mouse (F9 KO mouse) – 200 female and 200 male from China for a CIF value of Rs. 1,73,52,000/- (USD 2,40,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.

49	M/s Aparajita Shanker, USA 01/53/8/E/AM20/A-81/IC	22.10.19	1 Nos One live female dog	.07	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19. The committee decided to examine the case on file.
50	M/s. The Director, National Institute of Immunology, New Delhi 01/53/8/E/AM20/T-32/IC	22.10.19	06 Nos. of Live Mice (03 male and 03 female)	.06	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19

CLA New Delhi may issue the import authorization to the applicant for import of 06 Nos. of live mice (3 male & 3 female) from Australia for a CIF value of Rs. 6,710/- (AUD 120) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

51	M/s Diana Biedny, Dalkeith U.K 01/53/8/E/AM20/D-28/IC	23.10.19	1 Nos Domestic cat	Nil	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19
----	--	----------	--------------------	-----	--

CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Domestic Cat (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 04.12.19) from UK for a CIF value of Rs. Nil subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

52	M/s Vinta Labs Ltd., Hyderabad 01/53/8/E/AM20/V-26/IC	24.10.19	28 Nos beagle dogs 7 months	76.8	Comments sought from D/o AHD&F on 24.10.2019
----	--	----------	-----------------------------	------	--

			old male 28 Nos beagle dogs 7 months old female		
53	M/s Vimta Labs Ltd., Hyderabad 01/53/8/E/AM20/V-25/IC	24.10.19	18 Nos. of Male & 18 Nos. of female Gottingen Minipigs approx 4 months old	57.9	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19
RA Hyderabad may issue the import authorization to the applicant for import of 18 Nos. of Male & 18 Nos. of female Gottingen Minipigs (approx 4 months old) from Denmark for a CIF value of Rs. 57,95,456.14 (Euro 72853) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
54	M/s Maria Policrionides, California, USA 01/53/8/E/AM20/M-50/IC	25.10.19	1 Nos dog, medical service animal	.07	Comments sought from D/o AHD&F on 28.10.2019. DAHD&F vide e-mail dated 12.11.19 has sought information from the firm.
55	M/s A Mart, Navi Mumbai 01/53/8/E/AM20/A-85/IC	10.10.19	7290000 Nos Ornamental fishes	598.2	Comments sought from D/o AHD&F on 05.11.2019. DAHD&F vide e-mail dated 20.11.19 has requested the applicant to provide scanned documents in less than 20 mb in pdf file.
56	M/s Sanuj Bhatia, California, USA 01/53/8/E/AM20/S-115/IC	29.10.2019	1 Nos Pet Cat	.01	Comments sought from D/o AHD&F on 30.10.2019. DAHD&F vide e-mail dated 13.11.19 has sought information from the firm.
57	M/s Dyer Impex, Mumbai 01/53/8/E/AM20/D-29/IC	29.10.2019	4000 Nos Tinfoil Barb (Puntius schwanefeldi i) 3500 Nos Tiger barb (Puntius tetrazona) 3200 Nos black ruby barb (puntius nigrofasciatus)	30.9	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19
RA Mumbai may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.12.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
58	M/s Amit Kumar, Director, Sanjay Gandhi Biological Park, Patna 01/53/8/E/AM20/A-83/IC	31.10.19	2 PRS Double horned rhinoceros	Nil	Comments sought from D/o AHD&F on 01.11.2019

			(Ceratotherium simum) is to import from Vietnam after getting approval from Central Zoo Authority, New Delhi		Recommended by MoEF&CC(WL) vide Letter No. 3-31/2019 WL dated 15.10.19
59	M/s. Bharat International, Thane 01/53/8/E/AM20/B-33/IC	31.10.19	20 Nos 5 nos of stallion/colt & 15 nos of broodmares/fillies, 1.5 to 12 years	45.0	Comments sought from D/o AHD&F on 01.11.19. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm.
60	M/s. National Centre for Cell Science, Pune 01/53/8/E/AM20/N-25/IC	31.10.2019	104 Nos Live mice-genetically defined	16.7	Comments sought from D/o AHD&F on 01.11.19
61	M/s Loreen Noronha, Canada 01/53/8/E/AM20/L-9/IC	02.11.2019	1 Nos Pet Dog	.05	Comments sought from D/o AHD&F on 04.11.2019. DAHD&F vide e-mail dated 22.11.19 has sought information from the firm.
62	M/s Aquabrio, Coimbatore 01/53/8/E/AM20/A-86/IC	07.11.2019	100000 Nos fresh water ornamental fish 100000 Nos live ornamental fish	20.0	Comments sought from D/o AHD&F on 08.11.2019. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm.
63	M/s Riddhi Shah., USA 01/53/8/E/AM20/R-44/IC	07.11.19	1 pet dog	5.2	Comments sought from D/o AHD&F on 08.11.2019. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm.
64	M/s Dadre Marine Export Pvt Ltd., Ratnagiri 01/53/8/E/AM20/G-39/IC	08.11.2019	250000 Kgs Fish Body Oil Crude	225.0	Comments sought from D/o AHD&F on 11.11.19
65	M/s National Centre for Biological Sciences, Bangalore 01/53/8/E/AM20/N-26/IC	20.11.2019	150 Nos Laboratory Mice (Mus musculus) 150 VLS Frozen laboratory mice embryos/sperms in vials/straws	7.5	Comments sought from D/o AHD&F on 21.11.2019
66	M/s National Centre for Biological Science, Bangalore 01/53/8/E/AM20/N-27/IC	20.11.2019	200 Nos Laboratory mice (mus	18.5	Comments sought from D/o AHD&F on 21.11.2019

			musculus) 100 VLS frozen laboratory mouse embryo/sperm s 100 Nos laboratory rats (Rattus norvegicus)		
67	M/s Renu Wilson, Kingdom of Bahrain 01/53/8/E/AM20/R-45/IC	20.11.2019	3 Nos Pet Cat	.02	Comments sought from D/o AHD&F on 21.11.2019
68	M/s Steven Douglas Wilson, Kingdom of Bahrain 01/53/8/E/AM20/S-120/IC	21.11.2019	2 Nos pet cat	.01	Comments sought from D/o AHD&F on 21.11.2019
69	M/s Villos Greenfield Farms, Pune 01/53/8/E/AM20/V-27/IC	15.11.2019	4 Nos. of Horses	18.6	Approved as recommended by DAHD&F vide OM No. 110102(1)/2017-Trade dated 11.12.19
RA Pune may issue the import authorization to the applicant for import of 04 Nos. of Horses (as per DAHD&F OM No. 110102(1)/2017-Trade dated 11.12.19) from UK for a CIF value of Rs. 18,67,253/- (GBP 20078) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
70	M/s Ketki Parmar, Pune 01/53/8/E/AM20/K-27/IC	15.11.2019	1 No. of male live dog under bag rule – name: coco; breed – cavalier king Charles spaniel; colour – red white	.05	Comments sought from D/o AHD&F on 20.11.2019. DAHD&F vide e-mail dated 22.11.19 has sought information from the firm.
71	M/s Hester Biosciences Ltd, Ahmedabad 01/53/8/E/AM20/H-24/IC	18.11.2019	230000 Nos spf hatching eggs	205.9	Comments sought from D/o AHD&F on 20.11.2019
72	M/s Praneet Pyati, Hyderabad 01/53/8/E/AM20/P-47/IC	14.11.2019	64 Nos discus fish	5.0	Comments sought from D/o AHD&F on 20.11.2019
73	M/s Kousalya Agro Farms, Nalgonda Telangana 01/53/8/E/AM20/K-25/IC	11.11.2019	48 Nos Purebred live swine 12 Nos purebred live boar	32.1	Comments sought from D/o AHD&F on 18.11.2019. DAHD&F vide e-mail dated 22.11.19 has sought information from the firm.
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
74	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC.
75	M/s: SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19

			as per ANF-2M		and 18.07.19.
76	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19 Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 10.06.2019 indicating data for the years 2015-16, 2016-17 and 2017-18. But, not submitted the data for the year 2018-19. The committee accordingly, decided to seek production consumption data for the last three years i.e. 2016-17, 17-18 and 18-19. The firm vide letter dated 17.06.19 has submitted the above details. However, the committee noted that the NOC of MoEF&CC has expired. Accordingly, the committee decided to seek fresh NOC from MoEF&CC. Accordingly, comments of MoEF&CC has been sought on 17.07.19.
77	M/s. Siddhi Industries, Jaipur, 01/53/8/E/AM20/S-14/IC	03.05.2019	50 MT of Aluminium Dross	24.5	The committee decided to close the case as the firm has been granted permission for 1000 MT of Aluminium Dross vide Sl. No. 89 of this minutes.
78	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.2019	9000 MT used Tyre Scrap and Rubber Tube Scrap	421.2	Comments sought from MoEF (HSMD) on 06.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.05.19 has sought information from the firm. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.09.19 has again sought certain information from the firm. The same has been communicated to the firm vide e-mail dated 25.09.19. Hence, the firm is to furnish the reply directly to DIPP with copy to DGFT.
79	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Comments sought from DIPP on 26.11.19.
80	M/s. Miracle Reclaim Rubber Coimbatore Pvt. Ltd., Kerala. 01/53/8/E/AM20/M-10/IC	31.05.19	100 MT of Old & Used Tyres Scrap	14.0	Comments sought from MOEF (HSMD) & DIPP on 12.06.2019. DIPP vide OM No. P-47012/45/2019 T.S. dated 18.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
81	M/s. Rajhans Oil Extracting Pvt. Ltd. Haryana. 01/53/8/E/AM20/R-9/IC	11.03.19	5100 MT of Used Rubber Tyres Scrap	178.5	Comments sought from MOEF (HSMD) & DIPP on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.

82	M/s. Sri Sai Ram Industry, Telangana 01/53/8/E/AM20/S-30/IC	18.06.19	9,000 MT of used rubber tyre scrap	202.46	Approved as recommended by DIPP vide OM No. P-47012/46/2019-T.S. dated 27.06.19 and MoEF&CC vide OM No. 23/7/2018-HSMD dated 29.11.19
RA Hyderabad may issue the import authorization to the applicant for import of 4,500 MT of Old & Used Rubber Tyres Scrap (multiple cuts/shredded/pressed baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23/7/2018-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
83	M/s. Conso Agro India Private Limited, Kottayam. 01/53/8/E/AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC on 24.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. P- 47012/48/2019-T.S. dated 12.07.19
84	M/s. Navkar Industries, Telangana. 01/53/8/E/AM20/N-9/IC	21.06.19	3000MT Used Rubber Tyers Scrap	147.0	Approved as recommended by DPIIT vide OM No. 7(50)/2018-TSW dated 02.07.19 and MoEF&CC vide OM No. HSM- 23/4/2017-HSMD dated 29.11.19
RA Hyderabad may issue the import authorization to the applicant for import of 1,500 MT of Used Rubber Tyres Scrap (with multiple cuts/shreds/Pressed baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. HSM-23/4/2017-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
85	M/s. Mumbai Fabrics Pvt. Ltd., Raigad. 01/53/8/E/AM20/M-14/IC	15.06.19	270000 MT of Old & used Tyres Scrap	21087.0	Approved as recommended by DPIIT vide OM No. P-47012/47/2019-T.S. dated 10.07.19 and MoEF&CC vide OM No. 23- 73/2013-HSMD dated 29.11.19
RA Mumbai may issue the import authorization to the applicant for import of 10,000 MT of Old & Used Rubber Tyres Scrap (multiple cuts/Pressed baled/shredded) for manufacture of crumb rubber from USA, Belgium, Italy, France, European Union, Gulf Countries, Australia and New Zealand for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23-73/2013-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
86	M/s. Citrine Resources Private Limited, Mumbai 01/53/8/E/AM20/C-13/IC	25.06.19	14500 MT old & Used Rubber Tyres	1029.50	Approved as recommended by DPIIT vide OM No. P-47012/52/2019-T.S. W dated 02.07.19 and MoEF&CC vide OM No. 23/34/2018-HSMD dated 29.11.19
RA Mumbai may issue the import authorization to the applicant for import of 7,200 MT of Old & Used Rubber Tyres Scrap (cut/shredded/baled press) for manufacture of rubber mulch from GCA for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23/34/2018-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
87	M/s. Oyster Industries Pvt. Ltd. Silvasa Gujarat, 01/53/8/E/AM20/O- 2/IC	25.06.19	6000 MT of Old & Used Rubber Tyres	426.0	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P- 47012/51/2019-T.S. W. dated 02.07.19
88	M/s. Aradhya Eco Green Industries LLP, Mumbai, 01/53/8/E/AM20/A- 32/IC	25.06.19	14000 MT old & Used Rubber Tyres	994.0	Approved as recommended by DPIIT vide OM No. P-47012/50/2019-T.S. dated 02.07.19 and MoEF&CC vide OM No. 23/105/2018-HSMD dated 29.11.19
RA Mumbai may issue the import authorization to the applicant for import of 6,950 MT of Old & Used Rubber Tyres Scrap (cut/shredded/baled press) for manufacture of rubber chips/rubber mulch from GCA for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23/105/2018-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
89	M/s. Siddhi Industries, Jaipur. 01/53/8/E/AM20/S-41/IC	13.07.19	1000 MT of Aluminium Dross	102.75	The firm has submitted the copy of MoEF&CC OM No. 23-76/2018-HSMD dated 13.09.19 through which MoEF&CC informed that the item falls under B 1100 of

					Schedule III D of Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 and therefore its import does not require permission the MoEF&CC. Accordingly, the case was processed on file and it was decided to seek valid Consent to Operate of SPCB from the applicant. The firm has submitted the copy of Consent to Operate dated 22.11.19, valid upto 31.10.2024 from Rajasthan State Pollution Control Board. Accordingly, the committee decided to approve the case.
RA Jaipur may issue the import authorization to the applicant for import of 1,000 MT of Aluminium Dross from Bahrain for a CIF value of Rs. 1,02,75,000/- (USD 1,50,000) subject to the condition mentioned in the Consent to Operate Order No. 2019-2020/HSW/6438 dated 22.11.19 issued by Rajasthan State Pollution Control Board as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
90	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF (HSMD) on 24.07.2019. The committee decided to seek comments from DPIIT also.
91	M/s. Ashwa Industries, Telangana 01/53/8/E/AM20/A-41/IC	23.07.19	3588 MT Used Tires Shredded	148.30	Comments sought from MOEF (HSMD) on 25.07.2019 DIPP vide OM No. P-47012/53/2019-T.S.W. has sought information from the firm. The same has been communicated to the firm.
92	M/s. Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Tyre Scrap	590.52	Comments sought from MOEF (HSMD) on 26.07.2019. DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information from the firm.
93	M/s. Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and M/o Textiles. Accordingly, comments sought from DIPP & M/o Textiles on 16.09.2019
94	M/s Jayachandran Alloys Private Limited, Erode (TN). 01/53/8/E/AM20/J-13/IC	12.08.19	300 MTs. Lead Scrap as per ISRI Relay	521.25	Recommended by MoEF&CC vide OM No. 23/25/2019-HSMD dated 22.03.19 for import of 13,000 MT of Lead Scrap (ISRI Code: Radio, Racks, Relays, Ropes, Rails, Rent, Rakes and Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). Comments sought from DIPP on 26.11.19.
95	M/s Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/AM20/J-16/IC	22.08.19	2650 MTS Lead Scrap as per ISRI 'Relay'	3972.5	Recommended by MoEF&CC vide OM No. 23-582009-HSMD dated 13.09.18. Comments sought from DIPP on 26.11.19.
96	M/s Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/AM20/S-62/IC	02.09.19	5000 MTS Battery scrap, like lead battery plates 5000 MTS Battery wastes like scrap	7904.2	Comments sought from MOEF (HSMD) on 05.09.2019. Comments sought from DIPP on 26.11.19.

			drained or dry while intact		
97	M/s Sampat Aluminium Pvt Ltd., Ahmedabad 01/53/8/E/AM20/S-88/IC	21.09.19	1000 MTS Aluminium Skimming	64.9	Comments sought from MOEF (HSMD) & DIPP on 23.09.2019. DPIIT vide U.O. No. P-47011/277-TSW dated 21.10.19 has informed that DPIIT is not concerned with the import of "Aluminium Skimming" and M/o Mines may be consulted in the matter. Comments sought from M/o Mines on 26.11.19.
98	M/s Mumbai Fabrics Pvt Ltd., Raigad 01/53/8/E/AM20/M-43/IC	03.10.19	270000 MTS Rubber Scrap / Granule / Crumb Rubber of less than 35mm size	19710.0	Comments sought from MOEF (HSMD) & DIPP on 03.10.2019 DPIIT vide OM No. E P-47012/47/2019-T.S. dated 11.10.19 has sought information from the firm.
99	M/s Eswari Global metal industries Pvt Ltd., Mangalore (Karnataka) 01/53/8/E/AM20/E-10/IC	03.10.19	600 MTS Lead Scrap in Crushed (powder) Form with atleast 60 percent Lead content	600.6	Recommended by MoEF&CC vide OM No. 23-31/2009-HSMD dated 09.09.19 for import of (i) 9,000 MT of Lead Scrap (ISRI Code: Rains only with not more than 2% of liquid/electrolyte by weight in a given consignment/container (ii) 1,000 MT of lead scrap (ISRI Code: Radio, Racks, Ropes, Rakes, Rents, Relays, Rails) and (iii) 2,000 MT of lead scrap (ISRI Code: Powder form). Comments sought from DIPP on 26.11.19.
100	M/s Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/AM20/G-37/IC	12.10.19	2500 MTS Waste pneumatic tyres scrap (Multiple Cuts/shreds/ Press Baled)	200.0	Recommended by DPIIT vide OM No. P-47012/64/2019 T.S. dated 21.10.19. The committee noted that the firm has enclosed the copy of NOC from vide OM No. 23/9/2018-HSMD dated 03.05.18, which is expired on 02.11.19. Comments sought from DIPP on 26.11.19..
101	M/s Jain Metal Rolling Mills, Chennai 01/53/8/E/AM20/J-20/IC	27.09.19	5000 MTS Lead Battery Scrap covered by ISRI Code Rails 5000 MTS Lead Battery scrap as per ISRI Rains	8454.0	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.19 for import of 22,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/ container). Comments sought from DIPP on 26.11.19..
102	M/s. Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/AM20/T-31/IC	21.10.19	500 MTs. Of Tyre Buffing Powder	73.0	Comments sought from DPIIT on 22.10.2019. DPIIT vide OM No. P-47012/65/2019 T.S. dated 07.11.19 has sought information from the firm.

103	M/s. Pragati Rubber, Junagadh, Gujarat. 01/53/8/E/AM19/P-42/IC	08.11.19	Request for enhancement in the qty. Existing import authorization No. 2450000159 dated 20.05.19.	Proportionate	Approved as recommended by MoEF&CC vide OM No. 23/33/2019-HSMD dated 24.04.2019 and DPIIT vide OM No. P-47011/315/2019-TSW dated 14.11.19.
-----	---	----------	--	---------------	--

RA Rajkot may enhance the quantity of used rubber tyres scrap and used rubber tube scrap (single cut/multi cut in pressed and baled/shredded form) of the import authorization No. 2450000159 dated 20.05.19. from 5,544 MT to 10,000 MT with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 23/33/2019-HSMD dated 24.04.2019. The enclosures will be sent by e-mail to the applicant and RA Rajkot.

Part-3 Ministry of Steel (MoS)

104	M/s. Metallurgical Products India Private Limited, Rauagd. 01/53/8/E/AM20/M-17/IC	12.07.19	450 Kgs. of tantalum scrap	65.91	Comments sought from M/o Steel on 23.07.2019. As decided in the EFC meeting dated 26.9.19, comments sought from M/o Mines on 23.10.19.
105	M/s Bradken India Pvt Ltd, Chettipalayam 01/53/8/E/AM20/B-18/IC	29.07.2019	1500 MTS Mild Steel Pipes (Used / Second hand) in various Lengths – for Melting Purpose.	441.9	Comments sought from M/o Steel on 16.09.2019.
106	M/s. Shivam Hitech Steels Pvt Ltd., Chhattisgarh 01/53/8/E/AM20/S-113/IC	23.10.19	2500 MTS Titanium Scrap	4000.0	Recommended by M/o Steel vide U.O. No. 2(19)/2019-TD dated 15.11.19, subject to the condition that it must be ensured that scrap does not contain any radioactive material or does not have any trace of radioactivity or any other unknown toxic element and the laid down procedure for import of scrap must be followed. Accordingly, the committee approved the case subject to PSIC from a DGFT recognized PSIA.

CLA New Delhi may issue the import authorization to the applicant for import of 2500 MT of Titanium scrap Gr. II (Ti: 98-99%) and Gr V (Ti: 90-92%, V:4% Max, Al:4%) for manufacturing of Ferro Titanium (Ti: 66.11% Al: 3.63%, C: 0.14%, Si: 0.83%) from GCA for a CIF Value of Rs. 40,00,00,000/- (USD 55,55,555/-) subject to the condition mentioned in M/o. Steel U.O. No. 2(19)/2019-TD dated 15.11.19 as well as with actual user condition besides other usual conditions of import authorization. The import is also subject to Pre-Inspection Certificate from a DGFT recognized Pre-Shipment Inspection Agency (PSIA). The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

107	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC.
-----	--	----------	--	------	--

					Comments sought from M/o. Mines on 30.07.2018. Reminder sent on 29.05.19. Again reminder sent to M/o Mines vide agenda note dated 20.06.19 and 18.07.19.
108	M/s. S.N. Enterprises, Karnataka 01/53/8/E/AM20/S-11/IC	20.04.19	300 MT of PU Foam Cut Piece high quality- AA Grade	41.67	Rejected the case as not recommended by C&PC vide e-mail dated 28.11.19
109	M/s. UPL Limited, Bandra, East Maharashtra. 01/53/8/E/AM20/U-1/IC	03.05.2019	Carbon Tetra chloride	232.5	Comments sought from C&PC on 20.05.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 24.09.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT. Recommended by D/o C&PC vide OM No. C-II-17014/13/2018-CHEM-II-CPC dated 22.07.2019.
110	M/s. Aayush Enterprises, Ghaziabad 01/53/8/E/AM20/A-20/IC	21.05.2019	500 MT of LDPE Bales Scrap	175.0	Rejected the case as not recommended by C&PC vide e-mail dated 28.11.19
111	M/s. Meghmani Organics Limited, Gujarat. 01/53/8/E/AM20/M-11/IC	03.06.19	325000 Kgs. Of Carbon Tetrachlorid e	161.8	Comments sought from MOEF&CC (O)& D/o C&PC on 12.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
112	M/s. Tagros Chemicals India Private Limited, Chennai. 01/53/8/E/AM20/T-12/IC	29.05.19	325 MT of Carbon tetra Chloride	161.8	MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 19 between the CTC Producers and Consumers, there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. Recommended by D/o C&PC vide OM No. C-II-17014/4/2019-CHEM-II-CPC dated 31.07.19
113	M/s. Manya International, Delhi. 01/53/8/E/AM20/M-12/IC	17.05.19	100000 kgs. Of HCFC 141b	158.40	Comments sought from MOEF&CC (O) on 13.06.2019. MoEF&CC vide e-mail dated 04.10.19 has sought information from the firm.
114	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM20/B-13/IC	12.06.19	350000 Kgs. Of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC

					Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 19 between the CTC Producers and Consumers, there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019.
115	M/s Gharda Chemicals Limited, Mumbai 01/53/8/E/AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MOEF (O) & C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 19 between the CTC Producers and Consumers, there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019.

Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)

116	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. Meity vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM dated 07.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT.
117	M/s. Forms and Surfaces India Pvt. Ltd., Pune. 01/53/8/E/AM20/F-5/IC	29.05.19	1 no. of Used Refurbished Industrial Printing Machine	20.04	Approved as recommended by Meity vide OM No. 16(07)/2019-IPHW dated 13.11.19
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Used Refurbished Industrial Printing Machine (as per ANF-2M) from USA for a CIF Value of Rs. 20,04,519/- (USD 29,051) subject to actual user condition besides other usual conditions of import authorization.					
118	M/s. Flextronics Technologies (I) P. Ltd., Kancheepuram. 01/53/8/E/AM20/F-7/IC	26.02.19	100000 nos. of Refurbished Hard Disk Drive.	5040.0	Comments sought from Meity on 14.06.2019. Reminder sent vide agenda note on 20.06.19. Meity vide letter No. 16(8)/2019-IPHW dated 03.09.19 has sought information from the firm.
119	M/s. Globalfoundries Engineering Private Limited Bangaluru. 01/53/8/E/AM20/G-16/IC	19.07.19	111 nos. Laptops	71.60	Comments sought from Meity on 25.07.2019. Meity vide e-mail dated 25.09.19 informed that query sent to the firm vide letter No. 16(12)/2019-IPHW dated 24.09.19, response awaited. Reminder sent to the firm by Meity

					on 01.11.19
120	M/s Nagendra Hasilkar., Bengaluru 01/53/8/E/AM20/N-22/IC	04.10.19	1 Nos Laptop – HP EliteBook 850 G6	1.1	Comments sought from MietY on 10.10.2019. Meity vide e-mail dated 23.10.19 informed that the matter is under process
121	M/s Dell International Services India Pvt Ltd., Bangalore 01/53/8/E/AM20/D-24/IC	01.10.19	14000 Nos Refurbished motherboard s for personal computers (Laptops & Desktops) 1000 Nos Refurbished Cards/PPCB s for personal Computers (Laptops & desktops)	335.8	Comments sought from Meity 03.10.2019. Meity vide e-mail dated 23.10.19 informed that the matter is under process
122	M/s Cochlear Medical Device Company India Pvt. Ltd., Mumbai 01/53/8/E/AM20/C-22/IC	23.09.19	3000 Nos Refurbished or Repaired Processing Units –Part or component of artificial electronic ear consisting: 1. CP800 series models- Z179938, Z185553, Z185554, Z185555 2. Freedom or SP 12 models- S50609, S50621, S50622, S50623, S50779 3. CP802 model- Z319055 4. CP910 models- Z284845, Z285968, Z285969,	312.0	Comments sought from Meity 21.10.2019. Meity vide e-mail dated 23.10.19 informed that the matter is under process

			Z285970 5. CP920 models- Z284846, Z285973, Z285974 6. Baha models- 91300, 91303, 91305, 93630, 91301,92841 , 93631, 95202, 90731, 90511, 90501, 95471, 96001 7. CP950 model P771866 8. CP1000 model Z482005		
123	M/s Xerox India Ltd., Gurgaon 01/53/8/E/AM20/X-1/IC	29.10.2019	1 Nos Kycocera (3011/3511, A3 mooochrome) 26.77x23.39 x 27.40 1 Nos Konica Minolta (287/227,A 3 mono) 28.9 x 23 x 26 1 Nos Ricoh Pro 8200- 110/8200- 136 or older version ricoh pro 8100 series, A3 mono 57.5 x 52 x43.3 1 Nos Sharp MX- 905/1205/10 55, A 3 mono 60-1/4 x 45 x 30- 1/2 1 Nos canon	130.4	Comments sought from MeitY on 30.10.2019

			(C 850/C 750/C 650, A3 color) 56.1 x 60.2 x 36.8 1 Nos canon (C 7580/C 7570/C 7565, A3 Colour 48 x 27-1/8 x 37-1/8 1 Nos Ricoh (C5200s/C5210s, A3 Colour) or old version of		
124	M/s Malayala Manorama Co. Kerala 01/53/8/E/AM20/T-34/IC	18.11.2019	1 No Used studio equipments door 1 closure and accessories	12.2	Comments sought from MietY on 20.11.2019

Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]

125	M/s. Reflex Industries Limited, Kanchipuram, Tamil Nadu. 01/53/8/E/AM20/R-17/IC	27.06.19	800 MT of HCFC-141 B	1036.0	Comments sought from MoEF(O) on 27.06.19. MoEF&CC(O) vide e-mail dated 04.10.19 has sought information from the firm.
126	M/s Gujarat Fluorochemicals Ltd, Dist. Bharuch 01/53/8/E/AM20/G-38/IC	31.10.19	4000 MTS R-142B (1-chloro-1, 1-Difluoroethane)	17520.0	Comments sought from MOEF&CC (O) on 01.11.2019
127	M/s Fitech Engineers Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/F-19/IC	15.11.2019	2000 kgs halon 1301	80.2	Comments sought from MOEF&CC(O) on 20.11.2019
128	M/s Fitech Engineers Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/F-18/IC	13.11.2019	1460 kgs halon 1211	28.0	Comments sought from MOEF&CC(O) on 20.11.2019

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

129	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
130	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-64/IC	18.02.19	5 nos. of MOD-400 Collars with standard Accessories	.95	Comments sought from MOEF&CC (WL) on 18.02.2019. Comments received from MoEF&CC vide OM dated 18.04.19. But there is a mismatch in the item and DGFT's reference. Accordingly, clarification has been sought from MoEF&CC on 04.06.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
131	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide

			Accessories		agenda note dated 20.06.19 and 19.07.19.
132	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot-Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
133	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
134	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent vide agenda note on 20.06.19
135	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S-18/IC	08.05.2019	Sussera Lappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
136	M/s. S N Consultants, Delhi. 01/53/8/E/AM20/S-24/IC	30.05.19	150000 Kgs. Sussera Lappa	4.50	Comments sought from MOEF&CC (WL) on 03.06.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
137	M/s. A&S Creations, New Delhi 01/53/8/E/AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
138	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-35/IC	09.07.19	10 nos. TGS Sling with standard Accessories	10.8	Comments sought from MOEF&CC (WL) on 10.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
139	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
140	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-45/IC	31.07.19	4 nos. of Yukon Night Vision Binoculars Tracker 3*42	1.01	Approved as recommended by Department of Agriculture, Co-operation and Farmers Welfare vide OM No. 13013/02/2017-Agri Trade Policy dated 15.11.19.

CLA New Delhi may issue the import authorization to the applicant for import of 04 Nos. of Yukon Night Vision Binoculars Tracker 3*42 for the purpose of training to the students of Aspee College of Horticulture and Forestry, Navsari Agriculture University, Navsari, Gujarat from Lithuania for a CIF value of Rs. 1,01,883.60 (Euro 101883.60) subject to the condition mentioned in the Department of Agriculture, Co-operation and Farmers Welfare vide OM No. 13013/02/2017-Agri Trade Policy dated 15.11.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

141	M/s Rajat Singh Shekhawat, Jaipur. 01/53/8/E/AM20/R-27/IC	10.08.19	22 nos. of Taxidermy Animal Mounts	7.54	Comments sought from MOEF&CC (WL) on 13.08.2019
142	M/s Hi-Tech Advance Product , Indore. 01/53/8/E/AM20/H-15/IC	14.08.19	4 Set. CO2 dart projector double barrel JMDB13, CO2 dart projector JMSP25, Dart projector transport case JMD Betc.	9.18	Comments sought from MOEF&CC (WL) on 16.08.2019
143	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-55/IC	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019
144	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-59/IC	10.09.2019	3 Nos GPS Collars with standard accessories	7.4	Comments sought from MOEF&CC (WL) on 16.09.2019
145	M/s Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019
146	M/s Biohab INC, Indore 01/53/8/E/AM20/B-25/IC	24.09.19	3 Nos Veterinary Equipment/T ranquilizer Equipment/C O2 Injection Pistol and accessories, X-Caliber, CO2 Projector, with animal control package no. 1, X-2 Projector, CO2 Injection Pistol, with animal control package no. 1, X-2 Projector,	4.5	Comments sought from MOEF&CC (WL) on 25.09.2019

			CO2 injection pistol, with animal control package no. 1, RDD device-type P 5.0 CC ¼ 14 GA Needle no. 3, RDD device-type U 7.0 CC ¼ 14 GA Needle no.3, Animal Control X-Caliber Med-Long range Premium Package no.1, Animal Control X2 short range premium package no.2		
147	M/s Karan Vijay Singh, Jodhpur 01/53/8/E/AM20/K-22/IC	03.10.19	7 Nos of Taxidermy	6.9	Comments sought from MOEF&CC (WL) on 04.10.2019
148	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-78/IC	07.10.19	1 No. Yukon Night Vision Binoculars Tracker 3x42	.26	Comments sought from MoEF&CC(WL) on 11.10.2019
149	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-25/IC	20.11.2019	10 Nos. of night vision Devices	5.0	Comments sought from MOEF (WL) on 21.11.2019
150	M/s Tagros Chemicals India Pvt Ltd., Chennai 01/53/8/E/AM20/T-35/IC	19.11.2019	325 MTS carbon tetra chloride	140.4	Comments sought from MOEF (WL) on 21.11.2019
Part-9 D/o. Heavy Industry (DHI)					
151	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.2019	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DHI with copy to DGFT.
152	M/s. Tata Motor Limited, Mumbai. 01/53/8/E/AM20/T-15/IC	29.05.19	1 no. of KIA BONGO III 1 Ton Second Hand	11.1	Comments sought from MoEF&CC (HSMD) and DHI on 31.05.19. DHI vide OM No. M/s. Tata Motors Ltd/2019-HEI dated September, 2019 has requested to provide policy/guideline on import of second hand goods and precedence, if any, to enable them to finalise the comments. Copy of policy for import of second hand goods has been sent to DHI.

153	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai, 01/53/8/E/AM20/V-8/IC	28.05.19	2 nos. 059911024G X-Starter, 2 nos. 01J300057E X-CVT, 2 nos. 057130851C X-Pump etc.	1546.64	Comments sought from MOEF & DHI on 17.06.2019. Reminder sent to DHI vide agenda note dated 20.06.19 and 19.07.19. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalise the comments.
154	M/s. Bharat Electronics Limited, Bangalore, 01/53/8/E/AM20/B-16/IC	16.07.19	6000 Kgs. of Chromium Powder	161.67	Approved as recommended by Meity vide OM No. 16(13)/2019-IPHW dated 27.11.19

RA Bangalore may issue the import authorization to the applicant for import of 6,000 Kgs of Chromium Powder from Germany for a CIF value of Rs. 1,61,67,000/- (USD 2,04,000) subject to actual user condition besides other usual conditions of import authorization.

155	M/s. Ashraf Hassan Nalakhthu Kandathil, Kerala, 01/53/8/E/AM20/A-38/IC	12.07.19	6 nos. of ARA Macao & 6 nos. of ARA Chloroptera	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
156	M/s Cummins technologies India Pvt Ltd., Pune 01/53/8/E/AM20/C-24/IC	12.11.2019	44 Nos DPF particle filter (P/No. 2871578) 22 Nos DPF particle filter (P/No. 2871581) 15 Nos DPF particle filter (P/No. 5295604) 15 Nos DPF particle filter (p/No. 5295609)	4.5	Comments sought from DHI on 18.11.2019.

Part-10 Ministry of Home Affairs (MHA-PM Division)

157	M/s. Star Aerospace Industries, Dehradun (Uttarakhand) 1/53/8/E/AM20/S-47/IC	26.07.19	60 nos. of Rubberised Pistol Grip; 60 nos. of quick release folding Grip with Mount; 60 nos. of reflex sight; 60 nos. AK pdc Mount; 60 nos Folding Buttstock for AK-47; 60 nos. AK-47-7.62*39 30 Round etc.	35.06	Comments sought from MHA (PM Divn.) on 30.07.2019.
-----	--	----------	---	-------	--

158	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-84/IC	13.09.2019	300 Nos Round Drum Magazine with 75 Rounds Capacity 600 Nos Magazine 30 Round (Accessories of Coupled Magazine with 60 round capacity). 300 Nos Polymer and straps magazine coupler(acce- ssories of coupled magazine with 60 rounds capacity). 300 Foldable bipod (Foldable bipod with rail mount). 300 Nos Polymer rail (accessories of foldable bipod with rail mount) 300 Nos Adaptor hpod (accessories of foldable bipod with rail mount) 300 Nos Foldable buttstock 300 Nos Cheek rest (accessories of foldable buttstock) 300 Nos Sling swivel attachment (Accessories of foldable	228.7	Comments sought from MHA (PM Div.) on 19.09.2019. Application has been forwarded by PM Division to IS Division.
-----	--	------------	---	-------	---

			butt stock) 87 Nos Silencers 300 Nos Reflex sight 300 Nos Rail Mount (accessories of reflex sight)		
159	M/s Krauss International., New Delhi 01/53/8/E/AM20/K-23/IC	17.10.19	2 Set Helmet Mounted Night vision device (MINI 14+photonis Echo 1500 Autog.) 2 Set Helmet Mounted Thermal Imagers (TILO-3Z, TILO standard helmadapter, TILO spacer for helmet adapter	11.8	Comments sought from MHA (PM Divn.) on 18.10.2019.
160	M/s Ananth Technologies Ltd., Hyderabad 01/53/8/E/AM20/A-72/IC	01.10.19	1 Nos PK-01 Collimator- Sight 1 Nos DNS- 1 Day and night vision sight 1 Nos NV/S- 18 MM Night Vision Sight 1 Nos PK-06 Collimator Sight 1 Nos RS- Holographic Sight 1 Nos RS-M Reflex Collimator Sight	4.4	MHA vide OM No. IV-20011/08/2019-Prov- I-1017 dated 14.10.19 has sought information from the firm.
161	M/s Aimtrex Technologies Pvt Ltd., New Delhi 01/53/8/E/AM20/A-89/IC	14.11.19	109200 Nos 7.62 X 39MM coloured marking ammunition	195.2	Comments sought from MHA (PM Divn.) on 20.11.2019

			(red) non bullet training cartridge 30 nos AK 47 dedicated training weapon with custom bolt replica ak 47 type training gun 109200 nos 7.62 X 39MM coloured marking ammunition blue non bullet training cartridge		
162	M/s Audo Viso Pvt. Ltd., New Delhi 01/53/8/E/AM20/A-87/IC	09.11.19	147 Nos. Steiner Micro Reflex Sight	35.2	Comments sought from MHA (PM Divn.) on 26.11.2019
Part-10 Ministry of Home Affairs (MHA-IS Division)					
163	M/s Ananth Technologies Ltd., Hederabad 01/53/8/E/AM20/A-84/IC	01.11.19	1 Nos NV/G-10M night vision goggles 1 Nos NV/M-19 night vision monocular	2.8	The committee decided to examine the case as per clarification from MHA.
164	M/s Hughes Precision Manufacturing Pvt Ltd., Karnataka 01/53/8/E/AM20/H-23/IC	12.11.2019	901381 kgs propellant for small caliber ammunition	13605.8	The committee decided to examine the case as per clarification from MHA.
165	M/s Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/H-22/IC	11.11.2019	67275000 Nos Primers for small caliber ammunition	3612.7	The committee decided to examine the case as per clarification from MHA.
166	M/s Crystal Works 01/53/8/E/AM20/C-26/IC	21.11.2019	2 Nos Quantity 2 nos taser gun with cartridges and accessories edd (electronic disabling devices) for	.04	The committee decided to examine the case as per clarification from MHA.

law
enforcement
in india

Part-11 Defence Research & Development Organisation (DRDO)

167	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM20/U-2/IC	31.05.19	22 Nos. of pa rrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19.
168	M/s Economic Explosives Ltd., Nagpur 01/53/8/E/AM20/E-6/IC	07.10.19	1 Set Testing Equipment/P lant for 30x165mm ammunition	206.4	DRDO vide e-mail dated 08.11.19 has recommended the case, subject to NOC from DDP. DDP vide e-mail dated 04.12.19 has informed that DGFT may seek comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to DDP. Accordingly, the committee decided to approve the case.

CLA New Delhi may issue the import authorization to the applicant for import of 01 set of Testing Equipment/Plant for 30x135mm ammunition from M/s. MSM Martin S.F.O. Slovak Republic for a CIF value of Rs. 20640315.80 (EUR 265091.50) subject to actual user condition besides other usual conditions of import authorization.

169	M/s Belteck Export India Pvt. Ltd., New Delhi 01/53/8/E/AM20/B-32/IC	22.10.19	112 Nos Control unit(higher assembly 188.77.097S B-1) 15 Nos Mirror unit (higher assembly 188.21088S B-1)	3213.7	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments has been sought from DDP.
170	M/s Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC	05.11.2019	1 Nos Kit assembly, rocket, in- line, BRS601, rev.b for s/n 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments has been sought from DDP.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

171	M/s. Tata Motors Limited, Mumbai. 01/53/8/E/AM20/T-14/IC	29.05.19	8568 Kgs. Of Gas Online Euro 6 Cert Fuel E10 & 10320 of Diesel Euro 6 Cert Fuel B7	24.7	Comments sought from M/o P&NG on 31.05.2019. M/o P&NG vide OM dated 20.06.2019 has sought information from the firm.
172	M/s. Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	Comments sought from M/o P&NG on 04.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm

					has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited.
173	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Comments sought from M/o P&NG on 11.07.2019. M/o P&NG vide OM dated 02.08.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
174	M/s. P.D. Industries, New Delhi 01/53/8/E/AM20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	Comments sought from M/o P&NG on 08.07.19, M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited. M/o. P&NG vide OM dated 09.10.19 has sought information from the firm. M/o. P&NG vide OM dated 14.11.19 has sought information from the firm. The same has been forwarded to the firm on 18.11.19.
175	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/AM20/R-26/IC	07.08.19	5 nos. of IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	Comments sought from M/o P&NG on 09.08.2019. M/o P&NG vide OM dated 27.08.19 has informed that the request of the firm has been forwarded to M/o P&NG without attaching the specifications of the product to be imported and requested to obtain the same for forwarding to them. The firm has been requested to provide specifications of the products to be imported on 25.09.19. Hence, the applicant is to furnish reply directly to M/o P&NG with copy to DGFT.
176	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Comments sought from M/o P&NG on 14.08.2019. M/o. P&NG vide OM No. P-12019(11)36/2019-Sup. (P-31540) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
177	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	404.56	M/o P&NG vide OM No. P-12019(11)34/2019-Sup. (P-31510) dated 04.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
178	M/s G.R Pahwa Enterprises, Sahnewal, Punjab 01/53/8/E/AM20/G-24/IC	26.08.19	270 MTS Industrial Composite Mixture plus otherwise known as	130.0	Comments sought from M/o P&NG on 27.08.2019. M/o P&NG vide OM No. P-12019(11)38/2019-Sup. (P-31677) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish

			Mineral Turpentine Oil(MTO) &/or Low Aromatic White Spirit(LAW S) &/or Oil(SKO)		above details to M/o P&NG.
179	M/s Suzuki Motor Gujarat Pvt Ltd, Ahmedabad 01/53/8/E/AM20/S-58/IC	29.08.19	912 Kgs CEC-RF-02-03, (EURO IV Gasoline) 918 Kgs CEC Legislative Fuel RF-02-08 E5 (EURO V Gasoline) 918 Kgs Gasoline, EURO-6 Cert Fuel E10	8.5	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/43/2019-Sup./(P-30862) dated 09.12.19, subject to further approval by the competent authority.
180	M/s Oil Energy, Delhi 01/53/8/E/AM20/O-4/IC	04.09.19	104 MTS Superior Kerosene Oil (SKO)	57.1	Comments sought from M/o P&NG on 05.09.2019. M/o. P&NG vide OM dated 14.11.19 has sought information from the firm. The same has been forwarded to the firm on 18.11.19. The firm vide e-mail dated 25.11.19 has furnished reply to M/o P&NG.
181	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-76/IC	10.09.2019	2000 MTS Propylene Tetramer	2155.5	Comments sought from M/o P&NG on 13.09.2019
182	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-75/IC	10.09.2019	8000 MTS Propylene Trimer	8622.0	Comments sought from M/o P&NG on 13.09.2019. M/o. P&NG vide OM dated 09.10.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
183	M/s Solutia Chemicals India Pvt Ltd., Mumbai 01/53/8/E/AM20/S-93/IC	26.09.19	350 MTS Therminol D12	1225.0	Recommended by M/o. P&NG vide OM No. P-12019(11)/42/2019-Sup. /(P-30862) dated 06.12.19 for Actual use. However, the committee noted that the request of the firm is for Trading purpose. Accordingly, the committee decided to reject the case.
184	M/s SI Group-India Pvt Ltd., Mumbai 01/53/8/E/AM20/S-105/IC	15.10.19	4000 MTS Di isobutylene DIB	3477.6	Comments sought from M/o P&NG on 17.10.19. M/o. P&NG vide OM dated 31.10.19 has sought information from the firm.
185	M/s Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/AM20/B-31/IC	10.10.19	24960 kgs Isopar L Fluid	26.8	Comments sought from M/o P&NG on 18.10.19. M/o P&NG vide OM dated 06.11.19 has sought information from the firm.

186	M/s. Nalco Water India Ltd., Hooghly, West Bengal 01/53/8/E/AM20/N-24/IC	18.10.19	20000 Kgs Oleic Acid Methyl Ester.	12.9	Comments sought from M/o P&NG on 22.10.2019
187	M/s India Glycols Ltd., Noida 01/53/8/E/AM20/I-38/IC	25.10.19	96000000 kgs Denatured Ethyl Alcohol	48600.	The committee decided to examine the case on file.
188	M/s Sun Pharmaceutical Medicare Ltd., Gujarat 01/53/8/E/AM20/S-116/IC	02.11.2019	250 Ltr. Dehydrated Alcohol (ethanol anhydrous)	.05	The committee decided to ask the firm to give details of the import item including technical specification
189	M/s Bosch Ltd., Bangalore 01/53/8/E/AM20/B-36/IC	18.11.2019	5 ltr specialty fuel bosch GRV GRTD diesel	314.3	Comments sought from M/o P&NG on 21.11.2019

Part-13 Department of Telecommunications (DoT)

190	M/s. In Machineries & Equipments Pvt. Ltd., Cuttack. 01/53/8/E/AM20/I-19/IC	12.06.19	1 nos. Marine Radar with less Antenna Radiator Cable & Inos. Navtex Receiver Complete Set	14.42	DoT vide Letter No. R-11020/05/2016-PP dated 26.07.19 and Corrigendum dated 05.09.19 has informed that the firm is required to obtain an import license from Regional Licensing Office (RLO) of WPC Wing Chennai. For this they have to obtain frequency allotment letter for use of the Radar.
191	M/s. Ingram Micro India Pvt. Ltd, Mumbai 01/53/8/E/AM20/I-29/IC	12.07.19	50,000 Nos. of Drone (Nano) Max Weight (including payload camera) less than or equal to 250 gram, Max height above ground level 50 meters/15 feet as per the DGCA CAR 16/15- 20 dated 27.07.16	2651.29	The firm vide letter no. IMIPL/NOV/2019/DEL/CUS/444 dated 22.11.19 has withdrawn their request. Accordingly, the committee decided to close the case.
192	M/s Anya Enterprises, Delhi 01/53/8/E/AM20/A-66/IC	23.09.19	2000 Nos Quadcopter Nano Category Tello in (Brand: DJI Model: TLW004	134.3	Comments sought from DoT on 24.09.19. DOT vide Letter No. R-11020/05/2016-PP dated 07.10.2019 has requested to provide literature and RF specifications of the equipment/drones proposed to be imported for further examination. The applicant vide letter dated 27.11.19 has withdrawn their request. Accordingly, the committee decided to close

					the case.
193	M/s Bharat Drone Systems Pvt. Ltd., New Delhi 01/53/8/E/AM20/B-20/IC	08.09.19	200 Nos. 50 each of Nano Drone Models H111C (Nano Cam), H507A (XA Star Pro), H507A+(X4 Star Pro with HT009), H216A(X4 Desire Pro from Hubsan Technologie s, China	7.3	The firm has enclosed copy of ETA Certificate No. (i) NR-ETA/201900726 dated 03.07.19 (ii) NR-ETA/201900725 dated 03.07.19 (iii) NR-ETA/201900817 dated 26.08.19. The committee decided to await response of WPC Cell of DOT on the issue already taken up separately by Policy 2 Division.
194	M/s Honeywell Technology Solutions Lab Pvt Ltd., Hyderabad 01/53/8/E/AM20/H-21/IC	29.10.2019	3 Nos. of Radar Level Gauge- GODA Gdrd81-P-A- B-GD-B-A- M-B	6.7	Approved as per Import License No. IMP(SR)/Cap-4220 dated 17.09.2019 issued by WPC, RLO (SR), Chennai/DOT.

CLA New Delhi may issue the import authorization to the applicant for import of 3 Nos. of Radar Level Gauge-GODA-GDRD81-P-A-B-GD-B-A-M-B from Canada for a CIF value of Rs. 6,75,000/- (USD 9,000) subject to the conditions mentioned in the WPC, RLO (SR), Chennai/DOT Import License No. IMP(SR)/Cap-4220 dated 17.09.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-15 Directorate General of Civil Aviation (DGCA)

195	M/s Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019.
196	M/s Delhi International Airport Limited, New Delhi 01/53/8/E/AM20/D-14/IC	16.08.19	1 Nos Waterjet Disrupter model 20mm Neutrex along with accessories including dual laser aiming pointer, projectiles, 20mm Neutrex Magnum Cartridges 70 grain - 50 nos., 01 no.	15.9	Comments sought from DGCA on 21.08.2019. The firm vide e-mail dated 09.12.19 informed that DGCA is not the authorized agency. Bureau of Civil Aviation Security (BCAS) is the authorized agency to provide the 'NOC'. The committee decided to seek comments from BCAS.

			M2A1 Metal Ammo Box for Cartridges.		
197	M/s Interglobe Aviation Ltd., New Delhi 01/53/8/E/AM20/I-40/IC	15.11.2019	7 Nos. of MMR receiver (part no: TLS755-01-0102A)	162.6	Approved in terms of DGCA letter No. S-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.

CLA New Delhi may issue the import authorization to the applicant for import of 7 Nos. of MMR receiver (part no: TLS755-01-0102A) from GCA for a CIF value of Rs. 1,62,63,572.25 (USD 216847.63) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-17 Department of Food & Public Distribution

198	M/s Suresh Kumar & Co. Impex Pvt Ltd., Delhi 01/53/8/E/AM20/S-114/IC	26.10.19	300 Mts thai hom mali rice 100 mts thai glutinous rice 200 mts Arborio rice 20 mts carmaroli rice 140 mts rice for sushi	401.8	Recommended for 500 MT, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority
-----	---	----------	--	-------	---

Part-18 Petroleum & Explosives Safety Organization (PESO)

199	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19.
200	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
201	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
202	M/s. Pixadoo Visuals Private Limited, Bangalore.	23.05.19	128 Nos. of Composit TI	4.14	Comments sought from PESO on 28.05.2019. Reminder sent vide agenda note on 20.06.19

	01/53/8/E/AM20/P-11/IC		for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles etc.		
203	M/s. Sial Manufactures Pvt. Ltd., Lucknow, 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E- 25(38)Import/Pol/2018 dated 22.08.19 has sought information from the firm.
204	M/s Syannlab Solutions Pvt. Ltd., Bengaluru 01/53/8/E/AM20/S-78/IC	13.09.2019	1 kgs Smoke Emitters	.06	PESO vide Letter No. E- 25(38)Import/Pol/2018 dated 17.10.2019 has sought information from the firm.
205	M/s Focus Energy Ltd, New Delhi 01/53/8/E/AM20/F-14/IC	21.10.19	300 nos.BI- Directional Boosters, HMX 100 nos. Impact Detonator, HQBQ1-1 642 Mtr. Detonating Cord, 80HMXLSH V 5000 Nos. Perforating Charge, SDP33HMX 20-1	53.3	Approved as recommended by PESO vide Letter No. E-25(38)81/2019 dated 22.11.19.
CLA New Delhi may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) for carrying out oil exploration from China for a CIF value of Rs. 5330159.28 (USD 1744.70) subject to the condition mentioned in the PESO Letter No. E-25(38)81/2019 dated 22.11.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
206	M/s Economic Explosives Ltd., Nagpur 01/53/8/E/AM20/E-12/IC	18.11.19	60 Nos fuze, naval pd/proximity -M8953A3	5.2	Approved as recommended by PESO vide Letter No. E-25(38)135/2018 dated 03.12.19
RA Nagpur may issue the import authorization to the applicant for import of 60 Nos. of Fuze, Naval PD/Proximity M8953A3 Fuzes from South Africa for a CIF value of Rs. 5,26,512/- (USD 7,521.60) subject to the condition mentioned in the PESO Letter No. E-25(38)135/2018 dated 03.12.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Nagpur.					
207	M/s Baker Hughes Singapore PTE, Navi Mumbai 01/53/8/E/AM20/B-35/IC	12.11.2019	Explosives as per ANF- 2M	1007.4	Approved as recommended by PESO vide Letter No. E-25(38)114/2018 dated 22.11.19
RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) for carrying out oil exploration and perforation of oil well from USA for a CIF value of Rs. 1,93,85,239.39 (USD 2,69,239.44) subject to the condition mentioned in the PESO Letter No. E-25(38)114/2018 dated 22.11.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
208	M/s Baker Hughes Singapore PTE, Navi Mumbai 01/53/8/E/AM20/B-34/IC	11.11.2019	4000 FTS F180600113, cord detntr repkd f/air 80grHMX/X	24.3	Approved as recommended by PESO vide Letter No. E-25(38)114/2018 dated 22.11.19

			HV ps cord, detonating 1.4D UN 0289		
RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) for carrying out oil exploration and perforation of oil well from USA for a CIF value of Rs. 24,34,539.83 (USD 33,672.75) subject to the condition mentioned in the PESO Letter No. E-25(38)114/2018 dated 22.11.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
209	M/s Baker Hughes Singapore PTE, Navi Mumbai 01/53/8/E/AM20/B-37/IC	21.11.2019	4000 FTS F180600113, cord detntr repkd f/air 80grHMX/X HV ps un0289, 1.4D cord, detonating	193.8	Approved as recommended by PESO vide Letter No. E-25(38)114/2018 dated 26.11.19
RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) for carrying out oil exploration and perforation of oil well from USA for a CIF value of Rs. 100749840.15 (USD 13,93,497.10) subject to the condition mentioned in the PESO Letter No. E-25(38)114/2018 dated 26.11.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
Part -21 Miscellaneous					
210	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
211	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussurea Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WI.) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
212	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from

					MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
213	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Last reminder sent vide agenda note dated 22.10.19.
214	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent on 31.05.19.
215	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
216	M/s. Naamdhari Seeds Pvt. Ltd., Bangalore. 01/53/8/E/AM20/N-8/IC	19.06.19	16320 Kgs. of Ginger	21.94	Comments sought from D/o Agriculture Cooperation & Farmers welfare on 21.06.2019. Comments received from D/o Agriculture Cooperation & Farmers welfare vide OM No. 13013/15/2013-Trade dated 20.11.19. The committee decided to examine the case on file.
217	M/s. Asian Granito India Ltd., Ahmedabad 01/53/8/E/AM20/A-37/IC	11.07.19	5100 MT of Rough Marble Aggregate Stones	502.65	Comments sought from M/o Mines on 12.07.2019
218	M/s. National Centre for Cell Science, Pune. 01/53/8/E/AM20/N-13/IC	06.08.19	2000 nos. of vials Drosophila Fly Stocks	7.00	Comments sought from D/o Biotechnology on 09.08.2019
219	M/s Indigenous Baptist Mission, Eluru 01/53/8/E/AM20/I-30/IC	16.08.19	914 Box Used Theological Books for Library 103 Box Sacred Literature and booklets 198 Box Whole English Sacred Bibles	4.7	Comments sought from M/o HRD on 21.08.2019
220	M/s K K Rocks & Granites India Pvt Ltd, Trivandrum	29.08.19	15000 MTS Stone	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019

	01/53/8/E/AM20/K-16/IC		boulders or rubbles or rock stones		
221	M/s Vibhu Essential Oils LLP, Delhi 01/53/8/E/AM20/V-2/IC	29.08.19	5000 kgs Australian Sandalwood Santalum Lanceolatum (Size : 500 Grams to 3 kg Pieces & Logs)	17.9	Approved as recommended by MoEF&CC(SU Division) vide OM No. 5- 5/2019-SU dated 04.12.19
CLA New Delhi may issue the import authorization to the applicant for import of 5,000 Kgs of Sandalwood (sizes 500 gms to 3 Kgs) from Dubai for a CIF value of Rs. 17,96,250 (USD 25,000) subject to the condition mentioned in the MoEF&CC(SU Division) OM No. 5-5/2019-SU dated 04.12.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
222	M/s Rasiklal Barai & Co., Chennai 01/53/8/E/AM20/R-42/IC	13.10.19	111973 kgs Gum benzoin (loban) used for burning purposes	194.3	Comments sought from MSME on 15.10.2019
223	M/s Arceli Agribiz Pvt Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 kgs Industrial Hemp Seeds, used for growing fiber	1.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019
224	M/s Samar Solutions India Pvt Ltd., Bangalore 01/53/8/E/AM20/S-107/IC	22.10.19	110 MTS Raw agarbatti (incense sticks) measuring 8 inches length imported from Vietnam	53.1	Comments sought from MSME on 23.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
225	M/s Deol Word Book Company, New Delhi 01/53/8/E/AM20/D-27/IC	23.10.19	200000 kgs old printed books	33.2	Comments sought from M/o HRD on 24.10.2019
226	M/s TwinBird Co. Hyderabad 01/53/8/E/AM20/T-33/IC	23.10.19	1500 kgs chromium metal powder	10.6	Comments sought from MietY on 24.10.2019. Meity vide e-mail dated 31.10.19 informed that the firm has indicated that import item is meant for supply to Nuclear Fuel Complex, Hyderabad and the matter is related to nuclear, comments may be sought from the concerned Ministry. Accordingly, comments was sought from DAE on 04.11.2019. DAE vide Letter No. 701/157/2019-PSU/14512 dated 26.11.19 informed that Chromium Metal Powder is not a prescribed substance and hence there is no need of license from DAE. The committee decided to examine the case on file.
227	M/s Shaheen Plastic, Ahmedabad	23.10.19	1600 MTS	700.0	Comments sought from MSME on

	01/53/8/E/AM20/S-111/IC		raw agarbatti		24.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
228	M/s Ideal Corporation, Ahmedabad 01/53/8/E/AM20/I-37/IC	23.10.19	800 MTS raw agarbatti	350.0	Comments sought from MSME on 24.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
229	M/s Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/AM20/M-48/IC	23.10.19	5000 kgs niobium scrap	72.1	The committee decided to seek comments from DAE.
230	M/s Electronics Corporation of India Ltd., Hyderabad 01/53/8/E/AM20/E-11/IC	30.10.2019	2 Nos Vehicle Mounted Jammers (EC-SVJEE-1100)	211.6	Approved as recommended by Cabinet Secretariat vide letter dated 24.09.19
RA Hyderabad may issue the import authorization to the applicant for import of 2 Nos. of Vehicle Mounted Jammers (EC-SVJEE-1100) from Bulgaria for a CIF value of Rs. 2,11,60,300/- (Euro 2,66,000) subject to the condition mentioned in the Cabinet Secretariat letter dated 24.09.19 as well as with actual user condition; besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
231	M/s Sri Vijayalakshmi Agarbathi Works, Bangalore 01/53/8/E/AM20/S-117/IC	02.11.2019	150 MTS 9 Inch Raw Agarbathies (B) 150 MTS 9 Inch Raw Agarbathies (W)	177.6	Comments sought from MSME on 04.11.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
232	M/s Xplore Tech Service Pvt Ltd., Kolkata 01/53/8/E/AM20/X-2/IC	06.11.2019	1 Nos Printer 2 Nos Whiteboard 14 Nos Locker 6U 5 Nos Locker 5U 2 Nos 8 Channel DVR + camera 3 Nos File cabinets 490 Nos 20 monitor, power cable, vga cable 2 Nos Projector screen	28.9	The case was discussed in the meeting and the committee decided to seek comments from Meity.
233	M/s Palak Chemicals, Thane 01/53/8/E/AM20/P-46/IC	13.11.2019	1800 MTS Incense	1742.3	Comments sought from MSME on 20.11.2019. The committee noted that

			Stick Agarbatti		comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
234	M/s Axiscades Aerospace and Technologies Pvt Ltd., Bangalore 01/53/8/E/AM20/A-90/IC	15.11.2019	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	Comments sought from DDP on 20.11.2019
235	M/s Fringe Papo International, New Delhi 01/53/8/E/AM20/F-17/IC	13.11.2019	250 MTS buckwheat seed	131.2	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019
236	M/s Amaan Incorporation, New Delhi 01/53/8/E/AM20/A-91/IC	19.11.2019	2 Nos Yukon night vision binoculars 3x42 tracker	.05	Comments sought from Railway Board on 21.11.2019
237	M/s Aishwarya Gupta, Kolkata 01/53/8/E/AM20/A-88/IC	13.11.2019	200 CTN plastic toy guns 50 CTN Airsoft toy guns working on battery/gas for recreational purpose	13.1	The committee decided to examine the case as per clarification from MHA.
238	M/s Shree Babaji Chemicals pvt ltd., India 01/53/8/E/AM20/S-118/IC	12.11.2019	10000 kgs titanium 6-4 Ti64 turnings, heavy clips cobbles or powder	21.0	The case was discussed in the meeting and the committee decided to seek comments from DAE.
239	M/s Ashika Incense Inc, Bangalore 01/53/8/E/AM20/A-92/IC	21.11.2019	1600000 kgs raw agarbathi	725.7	Comments sought from MSME on 22.11.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
240	M/s D.V. Rubber Industries Pvt. Ltd, Delhi 01/53/8/E/AM20/D-32/IC	26.11.2019	25,000 MT of Moulded Rubber Articles Scrap/Conveyer Belt scrap/Rubber Article scraps/Pairings/Rubberis	725.7	Approved as recommended by DIPP vide OM No. P-47012/66/2019-T.S. dated 04.12.19

			ed Nylon Friction Cord/Rubber ized steel friction cord/Rubber Compound (Cut/Shredde d/Press/Bale d/Sheets/Lu mps/Chips/R olls)		
CLA New Delhi may issue the import authorization to the applicant for import of 25,000 MT of Moulded Rubber Articles Scrap/Conveyer Belt scrap/Rubber Article scraps/Pairings/Rubberized Nylon Friction Cord/Rubberized steel friction cord/Rubber Compound /Lumps (Cut/Shredded/Press/Baled/Sheets/ Chips/Rolls) for manufacture of Crumb rubber from GCA for a CIF value of Rs. 150000000/- (USD 21,12,676.05) subject to the condition mentioned in the DIPP vide OM No. P-47012/40/2019-T.S. dated 05.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
241	M/s Ruby Nelson Memorial Hospital, Jalandhar 01/53/8/E/AM20/R-30/IC	23.08.19	54 Inc Electric Beds 4 Inc Bedside tables 2 Inc Pan Sanitizers 2 Inc Linen Trolleys 2 Inc nos of Patient Lifter Frame	8.0	In another case of M/s. Emmanuel Hospital Association, New Delhi, comments were sought from MoEF&CC (HSMD) and DHI. MoEF&CC vide e-mail dated 23.08.2018 informed that wheelchairs, crutches, walkers etc. are not included in Schedule III of Hazardous and other wastes (Management & Trans-boundary Movement) Rules, 2016 and these items are not likely to contain any hazardous constituents. Therefore, they do not require permission of Ministry of Environment, Forests & Climate Change. Comments were also sought from DIPP. In the meeting No. 06/AM19 dated 27.09.19, representative of DIPP informed that they have no objection, if the license is granted to the firm. Accordingly, the committee approved the case, subject to actual user condition as well as with the condition that the Hospital cannot transfer these items to anyone else or for any other purpose. In view of above, committee decided to approve the case, subject to above said conditions.
RA Ludhiana may issue the import authorization to the applicant for import of old & used items viz. (i) 54 Nos. of Electrical Beds (ii) 04 Nos. of bedside tables (iii) 2 Nos. of Pan Sanitizers (iv) 2 Nos. of Linen Trolleys (v) 2 Nos. of Patient Lifter Frame from Australia for a CIF Value of Rs. 8,06,400/- (AUD 16,760) for donation purpose subject to actual user condition as well as with the condition that the Hospital cannot transfer these items to anyone else or for any other purpose, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
242	M/s. R. S. Rubber Industries Bhubaneswar, Odisha. 01/53/8/E/AM20/R-8/IC	25.11.19	Request for enhancement of quantity Used Rubber Tyres Scrap(multiple cuts/shreds/press baled in	proportionate	Approved as recommended by MoEF&CC vide OM No. 23-262/2013-HSMD dated 21.05.19 and DIPP vide OM No. P-47012/40/2019-T.S. dated 05.12.19

			the existing license No. 0519175552 dated 27.06.19		
CLA New Delhi may enhance the quantity of of used rubber tyre scrap (multiple cuts/shreds/press baled) of the import authorization No. license No. 0519175552 dated 27.06.19 from 2,073.225 MT to 2,400 MT with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 23-262/2013-HSMD dated 21.05.19. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
243	M/s. Narendra Explosives Limited, New Delhi 01/53/8/E/AM20/N-21/IC	31.01.19	5,94,000 Nos. of Primers Hunting Cap Type 209	12.00	Approved as recommended by PESO vide Letter No. E-25(38)Import/Pol/2018 dated 07.11.19
CLA New Delhi may issue the import authorization to the applicant for import of 5,94,000 Nos. of Primers Hunting Cap Type 209 from France for a CIF Value of Rs. 12,00,000/- (Eur 14208.48) subject to the condition mentioned in the PESO vide Letter No. E-25(38)Import/Pol/2018 dated 07.11.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Import of Gold & Silver Dore					
244	M/s. Parker Precious Metals LLP, Ahmedabad. 01/53/8/E/AM20/P-22/IC	19.07.19	10 MTs of Gold Dore Bars.	300510.0	The firm has been granted import authorization for gold dore in the past. The firm has submitted copy of (i) Pollution Certificate (Consent to Establish) valid upto 26.08.2025 from Gujarat Pollution Control Board (ii) Udyog Aadhaar Registration Certificate from MSME (iii) BIS License dated 12.06.19 valid upto 30.05.2020. The firm has submitted the copy of Custom Debit Sheet showing import of 678 Kgs out of 1 MT granted vide import authorization dated 11.01.2019. The committee noted that the firm has not submitted Consent to Operate issued by SPCB. The committee decided to seek Consent to Operate.
245	M/s. Metro Precious Refinery., Andhra Pradesh 01/53/8/E/AM20/M-51/IC	11.11.2019	1000 kgs Gold dore bar	1058.4	The firm is importing gold dore for the first time. The firm has submitted copy of (i) Pollution Certificate dated 10.10.19, valid upto 09.10.26 from Andhra Pradesh Pollution Control Board, Vijayawada (ii) NABL Certificate valid upto 07.11.21 (iii) Udyog Aadhaar Registration Certificate from MSME. The committee decided to approve 1 MT of Gold dore bar.
246	M/s Salasar Synthetics, New Delhi 01/53/8/E/AM20/S-119/IC	18.11.19	15 MTS silver dore bars	6900.0	The firm has been granted import authorization for gold dore in the past. The firm is applying for silver dore for the first time. The firm has submitted copy of (i) Pollution Certificate dated 21.07.18, valid upto 31.03.20 from Uttarakhand Environment Protection and Pollution Control Board, Dehradun (ii) BIS License dated 29.07.19, valid upto 24.07.20 (iii) Udyog Aadhaar Registration Certificate from MSME (iv) Copy of Custom Debit Sheet showing utilization of 3874 Kgs out of 5,000 Kgs

					The committee decided to approve 15 MT of Silver dore bar.
247	M/s MGR Overseas Pvt Ltd., Punjab 01/53/8/E/AM20/M-53/IC	16.11.2019	2 MTS gold dore	804000.0	The firm is applying for the first time. The firm has submitted copy of (i) NABL Certificate dated 24.10.19, valid upto 23.10.21 (ii) Udyog Aadhaar Registration Certificate from MSME (iii) Pollution Certificate dated 31.07.18, valid upto 30.07.19 from Punjab Pollution Control Board, Amritsar. The committee noted that the Pollution Certificate of the firm has expired. Accordingly, the committee decided to seek valid Pollution Certificate from the firm.
248	M/s. M.D Overseas Ltd., New Delhi 01/53/8/E/AM20/M-52/IC	12.11.2019	20,000 kgs gold dore bars	619200.0	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 21.07.19, valid upto 31.03.20 from Uttarakhand Environment Protection and Pollution Control Board, Dehradun (ii) BIS license valid upto 02.05.20 (iii) Udyog Aadhaar Registration Certificate from MSME (iv) copy of Custom Debit sheet showing utilization of 7558 Kgs out of 10 MT granted vide previous import authorization dated 07.02.19. The committee decided to approve 20 MT of Gold dore.
249	M/s Kundan Care Products Ltd., Uttarakhand 01/53/8/E/AM20/K-26/IC	15.11.2019	50MT of Gold dore bars	1649333.2	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 28.02.19, valid upto 31.03.20 from Uttarakhand Environment Protection and Pollution Control Board, Dehradun (ii) BIS license, valid upto 01.12.20 (iii) DIC Acknowledgment Part-II from DIC Roorkee (iv) copy of Custom Debit sheet showing utilization of 36.55 MT out of 50 MT granted vide previous import authorization dated 05.10.18. The committee decided to approve 50 MT of gold dore.
Cases of Maize					
250	M/s. First Choice, Inc., Navi Mumbai 01/53/8/AM20/F-11/IC	21.07.19	450 MT of Maize (Corn)	145.21	The committee granted Ex-post facto approval on the action taken on file.
251	M/s. Chef Choice, Delhi 01/53/8/AM20/C-14/IC	23.07.19	2600 MT of Maize	897.00	The committee granted Ex-post facto approval on the action taken on file.
252	M/s. Shah Nanji Nagasi Exports Pvt. Limited, Nagpur 01/53/8/AM20/S-48/IC	26.07.19	5,000 MT of Maize Corn (Popcorn)	2089.50	The committee granted Ex-post facto approval on the action taken on file.
253	M/s. Sri Sarvana Stores, Chennai 01/53/8/AM20/S-49/IC	29.07.19	2600 MT of Maize Corn	850.00	The committee granted Ex-post facto approval on the action taken on file.
254	M/s. Sri Sanstar Biopolymers Limited, Ahmedabad 01/53/8/AM20/S-50/IC	31.07.19	472 MT of Maize Corn	97.20	The committee granted Ex-post facto approval on the action taken on file.
255	M/s. Meeta Agricorn Private Limited 01/53/8/AM20/M-25/IC	31.07.19	5,000 MT of Maize	1627.50	The committee granted Ex-post facto approval on the action taken on file.

256	M/s. Gourmet Popcornica LLP, Chennai 01/53/8/AM20/G-18/IC	31.07.19	1,200 MT of Maize Corn	462.00	The committee granted Ex-post facto approval on the action taken on file.
257	M/s. Agro Tech Foods Limited, Secunderabad 01/53/8/AM20/A-46/IC	01.08.19	5,000 MT of Maize Corn	1845.20	The committee granted Ex-post facto approval on the action taken on file.
258	M/s. Santosh Limited, Ahmedabad 01/53/8/AM20/S-52/IC	03.08.19	10,000 MT of Yellow Maize	1966.50	The committee granted Ex-post facto approval on the action taken on file.
259	M/s. Rajguru Foods, Vijayapura 01/53/8/AM20/R-24/IC	05.08.19	32,200 MT of Maize (Corn)	96.60	The committee granted Ex-post facto approval on the action taken on file.
260	M/s. Shree Vasavi Foods, Chennai 01/53/8/AM20/V- /IC	10.08.19	18,000 MT of Maize (Feed Grade)	3906.00	The committee granted Ex-post facto approval on the action taken on file.
261	M/s. Godrej Agrovat Ltd, Mumbai 01/53/8/AM20/G-19 /IC	09.08.19	2200 MT of Maize (Corn)	6.22	The committee granted Ex-post facto approval on the action taken on file.
262	M/s. Globe Impex, Chopanki 01/53/8/AM20/G-21/IC	10.08.19	1500 MT of Maize (Corn)	5.25	The committee granted Ex-post facto approval on the action taken on file.
263	M/s. Vangili Feeds, Namakkal 01/53/8/AM20/V-17/IC	10.08.19	10,000 MT of Yellow Maize for animal feed	29.50	The committee granted Ex-post facto approval on the action taken on file.
264	M/s. Akshita Food Products, Kanpur 01/53/8/AM20/A-50/IC	07.08.19	1,000 MT of Maize (Other)	6.94	The committee granted Ex-post facto approval on the action taken on file.
265	M/s Krishi Nutrition Company Private Limited, Erode 01/53/8/AM20/K-15/IC	07.08.19	20,000 MT of Yellow Maize,	60.00	The committee granted Ex-post facto approval on the action taken on file.
266	M/s K.S. Commodities Pvt. Ltd, Delhi 01/53/8/AM20/K-14/IC	06.08.19	500 MT of Yellow Maize (Non GMO),	96.40	The committee granted Ex-post facto approval on the action taken on file.
267	M/s Morgan Building Technology Private Limited, Dundahera 01/53/8/AM20/M-28/IC	07.08.19	1,040 MT of Maize,	31.93	The committee granted Ex-post facto approval on the action taken on file.
268	M/s Suguna Foods Private Limited, Coimbatore 01/53/8/AM20/S-54/IC	07.08.19	5,000 MT of Maize,	13.84	The committee granted Ex-post facto approval on the action taken on file.
269	M/s Suguna Foods Private Limited, Coimbatore 01/53/8/AM20/S-55/IC	07.08.19	4960 MT of Maize,	13.60	The committee granted Ex-post facto approval on the action taken on file.
270	M/s Sakthe Animal Feeds, Erode 01/53/8/AM20/S-57/IC	31.05.19	3,000 MT of Maize (Corn) Yellow Maize Feed Grade,	288.15	The committee granted Ex-post facto approval on the action taken on file.
271	M/s Jyoti Traders, Nagpur 01/53/8/AM20/J-12/IC	07.08.19	1,000 MT of Maize,	367.50	The committee granted Ex-post facto approval on the action taken on file.
272	M/s Seema Traders, Chennai	05.08.19	250 MT of	52.50	The committee granted Ex-post facto approval

	01/53/8/AM20/S-58/IC		Maize (Corn),		on the action taken on file.
273	M/s Gourmet Popcornica LLP, Chennai 01/53/8/AM20/G-18/IC	31.07.19	1,200 MT of Maize Corn,	462.00	The committee granted Ex-post facto approval on the action taken on file.
274	M/s. Cornquest Foods Private Limited, Hyderabad 01/53/8/AM20/C-15/IC	16.08.19	1,000 MT of Maize Corn Other-Popcorn	353.50	The committee granted Ex-post facto approval on the action taken on file.
275	M/s Panacea Spices India Pvt. Ltd, Kumbakonam 01/53/8/AM20/P-27/IC	06.08.19	30,000 MT of Yellow Maize,	600.00	The committee granted Ex-post facto approval on the action taken on file.
276	M/s Japfa Comfeed India Pvt. Ltd, Ahmednagar 01/53/8/AM20/J-15/IC	19.08.19	500 MT of Maize,	106.50	The committee granted Ex-post facto approval on the action taken on file.
277	M/s Ponni Feeds, Namakkal 01/53/8/AM20/P-29/IC	30.08.19	5,000 MT of Maize (Dent Corn),	1000.00	The committee granted Ex-post facto approval on the action taken on file.
278	M/s MBS Hatcheries, Polachi 01/53/8/AM20/M-31/IC	30.08.19	2,000 MT of Maize (Dent Corn),	400.00	The committee granted Ex-post facto approval on the action taken on file.
279	M/s. Siddharth Agencies, Kanchipuram 01/53/8/AM20/S-61/IC	02.09.19	5,000 MT of Maize (Dent Corn),	875.00	The committee granted Ex-post facto approval on the action taken on file.
280	M/s. Sri Sai Traders, Chennai 01/53/8/AM20/S-68/IC	04.09.19	15,000 MT of Maize (Feed Grade),	3233.25	The committee granted Ex-post facto approval on the action taken on file.
281	M/s. Amber Impex, Thane 01/53/8/AM20/A-51/IC	16.09.19	5,000 MT of Popcorn Maize,	1575.00	The committee granted Ex-post facto approval on the action taken on file.
282	M/s. Rasi Foods, Namakkal 01/53/8/AM20/R-36/IC	21.09.19	5,000 MT of Maize (Feed Grade),	964.60	The committee granted Ex-post facto approval on the action taken on file.
283	M/s. Gujarat Ambuja Exports Limited, Ahmedabad 01/53/8/AM20/G-30/IC	12.09.19	99,996 MT of Maize	20227.23	The committee granted Ex-post facto approval on the action taken on file.
284	M/s. SPAC Starch Products India Limited, Erode 01/53/8/AM20/S-95/IC	26.09.19	500 MT of Maize	88.92	The committee granted Ex-post facto approval on the action taken on file.
285	M/s. Mac Impex, Navi Mumbai 01/53/8/AM20/M-49/IC	01.10.19	2,000 MT of Maize	710.00	The committee granted Ex-post facto approval on the action taken on file.
286	M/s. Kitchenrama Food Service Equipment P. Ltd. New Delhi 01/53/8/AM20/K-21/IC	25.09.19	250 MT of Maize	97.20	The committee granted Ex-post facto approval on the action taken on file.
287	M/s. Grainspan Nutrients Pvt. Ltd, Ahmedabad 01/53/8/AM20/G-31/IC	18.09.19	1,000 MT of Yellow Maize	200.00	The committee granted Ex-post facto approval on the action taken on file.
288	M/s Shah Nanji Exports Pvt Ltd, Nagpur 01/53/8/AM20/S-112/IC	23.10.19	10,000 MT of Popcorn Maize	3615.00	The committee granted Ex-post facto approval on the action taken on file.

289	M/s Paramesu Biotech Private Limited 01/53/8/AM20/P-44/IC	09.10.19	10,000 MT of Maize	1911.97	The committee granted Ex-post facto approval on the action taken on file.
290	M/s Gindodiya Traders, Dhule 01/53/8/AM20/G-26/IC	04.09.19	1,000 MT of Popcorn Maize	600.00	The committee granted Ex-post facto approval on the action taken on file.

ABD